

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

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OA.No.826 of 1992.

Dated New Delhi, 9th day of April, 1997.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Dharam Singh
2. Kuldip Singh
3. Surendra Kumar
4. Jai Bhagwan son of Karan Singh
5. Shriram
6. Narayan
7. Satpal
8. Ranbir son of Chandram
9. Ranbir son of Bhajan Singh
10. Sudhan
11. Kanwar Singh
12. Than Singh
13. Anil Kumar
14. Jaipal
15. Deep Chand
16. Hukum Singh
17. Ram Kishan
18. Ashok Kumar
19. Krishan Chandra
20. Anand
21. Om Prakash
22. Jai Bhagwan son of Raghbir
23. Narendra Singh
24. Sher Singh
25. Kheem Chand
26. Ram Chandra
27. Bijendra Singh
28. Rajendra Singh

All working in  
MID Department, Delhi Administration  
Kanjhawalan  
DELHI.

... Applicants

None for applicants.

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versus

1. Delhi Administration, Delhi through its Chief Secretary Shamnath Marg DELHI.
2. Chief Engineer (Flood & Irrigation) Delhi Administration ISBT, IVth Floor DELHI.
3. Lt. Governor Delhi Administration Raj Niwas Marg. DELHI.
4. Union of India, through its Secretary Ministry of Home Affairs North Block NEW DELHI. ... Respondents

By Advocate: Shri Vijay Pandita

O R D E R (Oral)

Smt. Lakshmi Swaminathan, M(J)

In this application 28 applicants have sought regularisation of their services with regular scale of pay and all other benefits of pay and allowances attached to the post effective from the date of initial appointment. The applicants have relied on the scheme for regularisation of daily wages staff prepared by the respondents in pursuance of the directions of the Hon'ble Supreme Court dated 31.10.1988 in WP.No.258/88.

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2. On the last date of hearing when the learned counsel for the applicants, Shri Rishi Kesh was present, he had submitted that he would take further instructions from the applicants whether they have got the reliefs prayed for in the OA as submitted by the learned counsel for the respondents. However, none appears on behalf of the applicants today. Shri Vijay Pandita, the learned conseal for the respondents has brought to our attention the additional affidavit filed by the respondents dated 31.3.1997. In this affidavit, the respondents have stated that Shri Dharam Singh and 27 others whose names are mentioned at sl.No.1 to 28 in the list attached at Annexure 'A' to the affidavit have been granted temporary status vide their office letter dated 9.12.1996 and, therefore, their cases for regularisation are in progress. We note from the letter dated 9.12.1996 that the respondents have issued this letter in continuation of their earlier letter dated 30.10.1988 referred to above. The respondents have also <sup>given</sup> the list of applicants in the application (Annexure 'A' to the affidavit).

3. In a similar case OA.No.895/92, the Tribunal had taken note of similar orders/scheme issued by the respondents for regularisation of daily wage workers in the Irrigation and Flood Control Department which had

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been issued in pursuance to the orders passed by the Hon'ble Supreme Court dated 31.10.1988 and 16.11.1988 in which also the applicants had been granted temporary status as well as regularisation. In the present case, we note that the respondents have granted temporary status to the applicants with effect from 1.6.1989 and that their regularisation is in progress. ~~in regard to these workers~~. We also note that the applicants are already being paid basic pay, HRA, CCA, DA&IR and other allowances as due to regularly appointed persons working in <sup>the</sup> Irrigation and Flood Control Department in accordance with the order of the Hon'ble Supreme Court dated 31.10.1988. The learned counsel for the respondents, Shri Vijay Pandita has also submitted that the respondents will pass orders regarding their regularisation in service in accordance with their seniority in due course.

4. In view of the above facts and circumstances and submissions made by the respondents, we find nothing further survives in this application. The OA is accordingly dismissed as infructuous. No order as to costs.

  
(K. Muthukumar)  
Member(A)

  
(Smt. Lakshmi Swaminathan)  
Member(J)

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